Unauthorised Collection of Money from Trains Running from Samastipur

209. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that ticketless passengers and hawkers on trains running from Samastipur to Jainagar, Sitamarhi, Nirmali and Lokahabazar are charged money by unauthorised elements causing revenue loss to the Government; and

(b) if so, the steps proposed to be taken to check this malpractice?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

Indian Airline Services from Bombay-Goa-Ratnagiri

210. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of such airports in the country where services of the Indian Airlines are not available despite availability of essential facilities and the number of passengers travelling there being quite large;

(b) whether Ratnagiri airport is one of them;

(c) if so, whether services of Indian Airlines are proposed to be made available from Bombay and Goa to Ratnagiri; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) Vayudoot service between Bombay and Ratnagiri was discontinued due to runway repairs, shortage of aircraft capacity and paucity of resources.

(c) No, Sir.

(d) Does not arise.

Coal Production

212. SHRI SYED SHAHABUDDIN: Will the Minister of COAL be pleased to state:

(a) the estimated production of coal during 1990-91, State-wise;